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SLP(C)No. 4230-4231 OF 2003

ITEM No.MM-1

Court No. 9

SECTION IVA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) Nos.4230-4231/2003

(From the judgement and order dated 27/01/2003 in MFA 2940/02
C/W 2939/2002 of The HIGH COURT OF KARNATAKA AT BANGALORE)

KUMAR V. JAGIRDAR

Petitioner (s)

VERSUS

CHEETHANA RAMATHEERTHA

Respondent (s)

(With prayer for interim relief)
(For Final Disposal)

Date : 28/11/2003 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SHIVARAJ V. PATIL
HON'BLE MR. JUSTICE D.M. DHARMADHIKARI

For Petitioner (s)

Mr. P.R. Ramasesh, Adv.

For Respondent (s)

Mr. Nikhil Nayyar, Adv.

UPON hearing counsel the Court made the following
O R D E R

List after winter vacation.

Sarita (Shelly Sengupta)
Court Master

Note : This matter is shown in the A/L No.2058
for 5/12/2003 as Item No.214 at page 37.

Mentioning slip is attached with R/P.